NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S) : K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

______ DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. Jayalahh countfor R1, R3, R4, R5

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2. Enthiar Ahnedvk counsel bor
For K. Gomethan Ruma tettleoner

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R5 present. For making submissions in CA 1/2012 and CA 1/2014 time is enlarged, at request of the petitioner. Put up finally on 04.01.2018.

_sd-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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